

234

MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 36099-36107/JOTP/Gaz./PDJ West/2023

Dated, Delhi the 27/9/23
at 5:00

Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
4. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
- ✓ 5. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.
6. The LAYERS for uploading the same.

Hemani 27/9/23
(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

sl

Email dt. 25/09/23 (3:26 PM.)

05
26/9/23

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/2023

Dated

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.+91 755-2696904, Tel: 0755-2696766]
Email: rgoda@nja.gov.in

Sub: North Zone-I Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" (30th September & 1st October, 2023) [P-1363].

Sir,

In continuation to this court's letters No. 5309/DHC/Gaz./G-3/2023 dated 14.07.2023, No. 5933/DHC/Gaz./G-3/2023 dated 17.08.2023, No. 6286/DHC/Gaz./G-3/2023 dated 31.08.2023, No. 6638/DHC/Gaz./G-3/2023 dated 15.09.2023, No. 6714/DHC/Gaz./G-3/2023 dated 19.09.2023 & No. 6811/DHC/Gaz./G-3/2023 dated 21.09.2023, on the above subject, I am directed to say that this Court has exempted Mr. Akash Jain, ASJ, East District, Karkardooma Courts, Delhi from attending the programme no. P-1363, North Zone -I Regional Conference having the theme "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" scheduled to be held on 30th September & 1st October, 2023 at Nainital (Uttarakhand), to be organized by National Judicial Academy, Bhopal in collaboration with the High Court of Uttarakhand and the Uttarakhand Judicial & Legal Academy and in his place Mr. Fahad Uddin, CCJ-cum-ARC, West District, Tis Hazari Courts, Delhi has been nominated to attend the said programme.

Yours Sincerely,

PD 253 (W)
25/09/2023


V. M. W.
D/C/Judl./W

(Surender Pal)
Deputy Registrar (Gaz.-IB)
for Registrar General

No. 6825-6826 /DHC/Gaz./G-3/2023

Dated: 25/09/2023.

1. Copy along with copy of letter dated 23.06.2023 received from the Director, National Judicial Academy, Bhopal and letters dated 03.08.2023, 06.09.2023 & 20.09.2023 received from the Registrar General, High Court of Uttarakhand may be forwarded to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi with the request to inform Mr. Fahad Uddin, DJS accordingly and ask him to coordinate directly with National Judicial Academy, Bhopal with regard to study material and to send his email id, contact number and tour programme/travel details directly to the High Court of Uttarakhand, Nainital on email ID: highcourt-ua@nic.in and delhihc30@gmail.com respectively.
2. Copy forwarded for information and necessary action to:-
 - (i) The Principal District & Sessions Judge, East District, Karkardooma Courts, New Delhi with the request to inform Mr. Akash Jain, DHJS accordingly.
 - (ii) The Registrar General, High Court of Uttarakhand, Mallital, Nainital, Uttarakhand 263002, e-mail- highcourt-ua@nic.in.
 - (iii) The Director, Uttarakhand Judicial and Legal Academy, Ghorakhal Road, Bhowali, District- Nainital, Uttarakhand-263132, e-mail- ujala-ua@nic.in.


(Vinay Sharma)
Assistant Registrar (Gaz.-IB)

NATIONAL JUDICIAL ACADEMY INDIA

Justice A. P. Sahi
Director

Ref.: NJA/Dir/P-1363/2023/1413
Dated: 23.06.2023

Dear Chief Justice,

Sub.: "North Zone-I Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology"
(30th September & 1st October, 2023) [P-1363]

The National Judicial Academy (NJA) in collaboration with the High Court of Uttarakhand and the Uttarakhand Judicial & Legal Academy is organizing the North Zone-I Regional Conference on the above subject at Nainital (Uttarakhand) on 30th September & 1st October, 2023.

The theme of the Conference is "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" About 156 judges/ judicial officers from six High Courts of the North Zone viz.. High Courts of Delhi; Himachal Pradesh; Jammu & Kashmir and Ladakh; Punjab & Haryana; Uttar Pradesh; and Uttarakhand, are expected to participate in the Conference. A copy of the tentative programme schedule is attached herewith for your kind perusal.

The NJA cordially invites your High Court and requests you to kindly nominate:

05 High Court Justices; 15 Judicial Officers (including PDJs and Chief Judicial Magistrate); 01 Chairperson of the High Court Computer Committee; and 05 Computer Committee Members at District Level; working under the jurisdiction of the High Court of Delhi to participate in the programme.

You are requested to send names of nominated participants for the conference to the Host High Court and the NJA promptly to avoid any inconvenience in arrangements.

With warm regards,

Yours sincerely,


(Justice A.P. Sahi)

Hon'ble Mr. Justice Satish Chandra Sharma
Chief Justice
High Court of Delhi
New Delhi - 110003

Copy to: The Registrar General, High Court of Delhi, New Delhi.

Campus : Bhadbhada Road, Suraj Nagar P.O. Bhopal - 462044 (M.P.) India

Registered Office : Supreme Court of India, Tilak Marg, New Delhi - 110 001 (India)

Telephone : +91 755 2696766 / Fax : + 91 755 2696904 / Email : director.nja@nja.gov.in Website : www.nja.gov.in

**NORTH ZONE-I: REGIONAL CONFERENCE ON CONTEMPORARY JUDICIAL DEVELOPMENTS AND STRENGTHENING JUSTICE THROUGH
LAW & TECHNOLOGY (30th SEPTEMBER - 1st OCTOBER, 2023) [1-1363]**
National Judicial Academy in association with the Uttarakhand High Court and Uttarakhand Judicial & Legal Academy
Venue: Nainital (Uttarakhand)
(TENTATIVE PROGRAMME SCHEDULE)

DAY 1 30/09/2023 (Saturday)	<p align="center">SESSION 1 9:30 AM – 10:00 AM</p> <p align="center">Inaugural Session</p> <p align="center">10:00 AM – 11:30 AM</p> <p align="center">Constitutional Morality and Contemporary Constitutional Trends</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Evolution of the Concept of Constitutional Morality Vis-à-vis Social Morality - The Judicial Approach Judicial Innovation vis-à-vis Constitutional Trust: Activism vs. Overreach Cooperative Federalism 	T E X B R E A K	<p align="center">SESSION 2 12:00 Noon – 1:30 PM</p> <p align="center">Elements of Judicial Behaviour</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Ethical Conundrums in Judicial Sphere & Possible Solutions Communication Skills Integrity and Impartiality to ensure Judicial Neutrality Ethical standards, Judicial norms, and Conduct of Judges Objectivity in Decision Making 	L U N G U A G E A N D L I T E R A T U R E	<p align="center">SESSION 3 2:30 PM – 4:00 PM</p> <p align="center">Judgment Writing Tools</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Language & Law: Brevity in Drafting Fundamental Principles of Judgement Writing: Legal Analysis to Sentence Structure and Editing Promotion of Transparency and Enhancement of Public Confidence through lucid Judgements Sensitivity in Judgments <ul style="list-style-type: none"> Gender Sensitivity in Judgments & Orders Eliminating Bias, Stereotypes & Prejudices
	<p align="center">SESSION 4 10:00 AM – 11:30 AM</p> <p align="center">Overview of E-courts Project</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Phase I, II and proposed Phase III CIS Innovations from one High Court to another Innovations in terms of new apps: NSTEP, ICJS, JUSTIS, JUDGMENT PORTAL 		<p align="center">SESSION 5 12:00 Noon – 1:30 PM</p> <p align="center">Emerging and Future Technology for Effective Judicial Governance</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Judicial Governance vis-à-vis Artificial Intelligence (AI) Latest developments in Technology: Crypto Currency, Block chain, etc. <p align="center">Participants Audit & Feedback</p>		K

Programme Coordinators:

1. Mr. Rajesh Suman (6261013029; rajesh.nja@gmail.com) – Assistant Professor, NJA
2. Mr. Krishna Sisodia (8770427535; krishna.sisodia@nja.gov.in) – Law Associate, NJA

Administrative Assistance:

Mr. Chetan Nehete (9425601233; nchetan@nja.gov.in) - Event Manager & Mr. Salman Khan (9425601212; salsonoffice@nja.gov.in) - Protocol Officer, NJA

6030



From:

Registrar General,
High Court of Uttarakhand,
Nainital

To,

Registrar General,
1. High Court of Judicature at Allahabad,
2. High Court of Delhi.

No. 4150 /XVII/a-5/Admin.A/NJA-NzReg-I/2023

Dated: Aug. 23, 2023

Subject: Request for sending email ids and contact details of the Judicial Officers nominated for North Zone-I Regional Conference [P-1363] scheduled from 30.09.2023 to 01.10.2023.

Sir,

Kindly take reference of letter No. 5310-5314/DHC/Gaz./G-3/2023 dated 14.07.2023, letter No. 472/Admin.(Services)/2023 Allahabad dated 20.07.2023 and letter No. 500/Admin.(Services)/2023 Allahabad dated 28.07.2023 of your High Courts, whereby, nomination of judicial officers and members of computer committee for North Zone-I Regional Conference [P-1363] scheduled from 30.09.2023 to 01.10.2023 were sent to this Hon'ble Court.

2. In this regard, you are requested to provide email ids and contact numbers of all the judicial officers and members of computer committee nominated by your Hon'ble High Courts for North Zone-I Regional Conference at the earliest.
3. An early response is highly appreciated.

Respectfully,

Yours Sincerely,



(Anuj Kumar Sangal)

Dated: Aug 23, 2023

No. - /XVII/a-5/Admin.A/NJA-NzReg-I/2023

Copy forwarded to:

1. P.S. to Hon'ble Mr. Justice Sharad Kumar Sharma with the request to place it before His Lordship.
2. Director, Uttarakhand Judicial & Legal Academy, Bhowali, Nainital for information.
3. Registrar (Protocol), High Court of Uttarakhand, Nainital for information.



Registrar General

DELHI HIGH COURT
Gazette Branch
Diary No. 3148
Dated 10/12/23



From:

Registrar General,
High Court of Uttarakhand,
Nainital.

To,

Registrar (Protocol),
High Court of Delhi.

No. 4983 /XVII/a-5-Admin.A/NJA-NzReg-I/2023

Dated: Sept. 06, 2023

Subject: To provide tour programmes of Hon'ble Judges of your High Court and travel details of the Judicial Officers participating in the "North Zone-I Regional Conference" scheduled on 30th September to 1st October 2023 at UJALA Bhowali, Nainital.


Sir / Madam,

With regard to the subject noted above, it is to bring to your kind notice that tour programmes of the Hon'ble Judges of your High Court and travel details of the judicial officers, who are participating in the "North Zone - I Regional Conference" scheduled on 30th September to 1st October 2023 at Uttarakhand Judicial & Legal Academy, Bhowali, Nainital, are required, to make necessary arrangements.

You, are therefore, requested to provide the same at email id.- delhihc30@gmail.com to avoid any inconvenience.

An early response is highly appreciated.

Yours sincerely,



Vivek Srivastava
Registrar (Protocol)
For Registrar General

No. 4984 /XVII/a-5-Admin.A/NJA-NzReg-I/2023

Dated: Sept. 06, 2023

Copy forwarded to:

1. P.S. to Hon'ble Mr. Justice Sharad Kumar Sharma.
2. P.S. Registrar General
3. Director, UJALA, Bhowali, District Nainital for information & communication to the officer concerned.
4. Registrar Judicial.
5. Shri Madan Ram (Registrar).


Registrar (Protocol)

o/c



From:

Registrar General,
High Court of Uttarakhand,
Nainital

Reminder

To,

1. Registrar General, High Court of Allahabad
2. Registrar General, High Court of Delhi
3. Registrar General, High Court of Himachal Pradesh
4. Registrar General, High Court of Jammu and Kashmir and Ladakh
5. Registrar General, High Court of Punjab & Haryana

No. 5291

/XVII/a-5/Admin.A/NJA-NzReg-1/2023

Dated: September 20, 2023

Subject:

Request For Tour Programmes Of Hon'ble Judges And Travel Details Of Nominated Judicial Officers For North Zone-I Regional Conference On "Contemporary Judicial Developments And Strengthening Justice Through Law & Technology" Scheduled On 30th September, 2023 To 01st October, 2023 [P-1263].

Sir/Madam,

Kindly take reference of letter Nos. 4985, 4983, 4979, 4987 and 4981/XVII/a-5/Admin.A/NJA-NzReg-1/2023 respectively dated 06.09.2023 of this Hon'ble High Court, whereby, it was requested to send the tour programmes of Hon'ble Judges and travel details of the nominated Judicial Officers for the said Conference on the e-mail ids provided to your good self by this Court.

2. Kindly provide the tour programmes of Hon'ble Judges and travel details of the nominated Judicial Officers in the prescribed proforma (enclosed herewith) in the earlier provided e-mail ids at the earliest to avoid any inconvenience.
3. An early response is highly appreciated.

Encl.: As Above.

Regards

Yours Sincerely,

[Signature]
Vivek Srivastava
Registrar (Protocol)
For Registrar General

No. ——— /XVII/a-5/Admin.A/NJA-NzReg-1/2023

Dated: September , 2023

Copy forwarded to:

- 1) P.S. to Hon'ble Mr. Justice Sharad Kumar Sharma with the request to place it before His Lordship.
- 2) Director, National Judicial Academy, Bhadbhada Road, P.O. Suraj Nagar, Bhopal - 462044 (M.P.)
- 3) Director, Uttarakhand Judicial & Legal Academy, Bhowali, Nainital for information.
- 4) Registrar (Judicial), High Court of Uttarakhand, Nainital for information.
- 5) Registrar (Protocol), High Court of Uttarakhand, Nainital for information.
- 6) Shri Madan Ram, Registrar, High Court of Uttarakhand, Nainital for information.

Registrar (Protocol)

**North Zone-I, Regional Conference at UJALA (Uttarakhand Judicial And
Legal Academy), Bhowali, Nainital from 30.09.2023 to 01.10.2023**

Name of High Court:

Name of Hon'ble Judge/ Judicial Officer/ Dignitary:

Designation:

Arrival Details:

By Air

By Train

By Road

Other:

Flight or Train or Vehicle details (Number):

Date of Arrival:

Time of Arrival:

Number of Supporting Staff Accompanying

1

2

Other:

Details of Supporting Staff (Name, description and mobile number):

Departure Details:

By Air

By Train

By Road

Other:

Flight or Train or Vehicle details (Number):

Date of Departure:

Time of Departure:

Any other information or requirements:

Whether accommodation required or not:

Yes

No